

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 12.07.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
3.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R6, R7 & R10
4.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & others	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 –R5
5.	Comp. App (AT) (CH) No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	
6.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker

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CELL : 9868947517**

**2.Asst.Registrar - PH No. : 044-2888 0500  
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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**